

NATIONAL GREEN TRIBUNAL, CENTRAL BENCH
SUCHANA BHAWAN, IIIrd FLOOR, ARERA HILLS
CAUSE LIST OF COURT NO. 1

Date: 01st August, 2017

Time : 10.30 A.M.

HON'BLE MR. JUSTICE DALIP SINGH JUDICIAL MEMBER

HON'BLE DR. SATYAWAN SINGH GARBYAL EXPERT MEMBER

S.No	Case No	Parties	Counsel for parties	Remarks
FOR ADMISSION				
1.	Original Application No. 84/2017(CZ)	Mahaveer Singh Tomar Vs State of M.P. & 4 Ors.	Mr. Dharamveer Sharma, Adv.	
2.	Original Application No. 85/2017(CZ)	Gram Panchayat (Reausa) Vs State of M.P. & 5 Ors.	Mr. Shreyas Dharmadhikari, Adv.	
3.	Original Application No. 78/2017(CZ) (M.A.No.362/17)	Raghuvir Saini Vs State of Rajasthan & 4 Ors.	Mr. Dharamveer Sharma, Adv.	
FOR HEARING				
4.	Original Application No. 149/2016(CZ)	Veer Singh Dangi Vs. Smt. Kamini & 4 Ors.	Mr. Vijay Sahani, Adv. Mr. Deepesh Joshi, Adv. Ms. Parul Bhadoria, Adv. Mr. Shrey Raj Saxena, Adv. Mr. Sachin K. Verma, Adv.	
5.	Original Application No. 106/2015(CZ) (M.A.No.731/16) (M.A.No.802/16) (M.A.No.803/16) (M.A.No.953/16) (M.A.No.1062/16) (M.A.No.1063/16)	Akash Ingle Vs. State of M.P. & 7 Ors.	Mr. Rohit Sharma, Adv. Mr. Vivek Choudhary for Ms. Parul Bhadoriya, Adv. Mr. Sachin K. Verma, Adv. Mr. Om Shankar Shrivastava, Adv.	
6.	Original Application No. 33/2017(CZ)	Sheikh Sajid Vs State of M.P. & 8 Ors.	Mr. Aditya Vijay Singh, Adv. Mr. Sachin K. Verma, Adv.	
FOR COMPLIANCE				
7.	Original Application No. 84/2015(CZ)	Sushil Sharma Vs. Chief Secretary, Govt. of M.P. & Ors.	Mr. Siddharth Singh, Adv. Mr. Sachin K. Verma, Adv. Mr. Vijay Choudhary, Adv. Ms. Parul Bhadoria, Adv. Mr. Om Shankar Shrivastav, Adv.	
8.	Original Application No. 63/2016(CZ)	Mahendra Singh Borawat & 3 Ors. Vs. Union of India & 4 Ors.	Dr. M.S.Kachhawa, Adv. Ms. Shikha Gupta, Adv. Mr. Sandeep Singh, Adv. Mr. Om Shankar Shrivastava, Adv.	
9.	Original Application No. 64/2016(CZ) (M.A.No.38/17) (M.A.No.116/17)	Mahendra Singh Borawat & 3 Ors. <i>(Wind Energy, Plant)</i> Vs. State of Rajasthan & 4 Ors.	Dr. M.S.Kachhawa, Adv. Ms. Shikha Gupta, Adv. Mr. Sandeep Singh, Adv. Mr. Om ShankarShrivastava, Adv.	

10.	Original Application 116 /2013(THC)	Nityendra Manav Vs. State of Rajasthan & 13 Ors.	Dharamvir Sharma, Adv. for Applicant Mr. Sandeep Singh, Adv. for R-11,& R.P.C.B Mr. Sachin K Verma, Adv. Mr. Shreya Raj Saxena Adv. Mr. B.C. Rawat Adv. Mr. Om S. Shrivastava Adv. For (NHAI) Mr. Narendra Bhavsar Adv Mr. Yogesh Bhatnagar, Adv.	
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